

8

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. KAVITHA SURANA Practising company Secretary	counsel for Respondents	
2.	PRİYADARSHINI N For T.K. BHASKAR	Counsel for Petitioner	

ORDER

Ms N Priyadarshini, counsel for petitioner present. Ms M Kavitha Surana, counsel for respondents present. Both counsels reported that settlement talks between the parties are in progress and sought some time to report on the matter. Time extended at request. Put up on 19.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)